

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **21.02.2025** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & 28 Ors.	Mr. Mayan H Jain	Mr. Nithyavendhan K For Caveator
2.	Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	
3.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu Commercial Taxes & Registration Department Represented by Deputy Commissioner (ST)-IV Vs S.Rajendran RP of Empee Distilleries Ltd & Anr.	Mr. B Vijay	
4.	Comp App (AT) (CH) (Ins) No. 99/2025 For Stay IA No. 272/2025 For Additional Docs IA no. 273/2025	G Shankar Personal Guarantor of Peekay Mediequip Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. BSV Prakash Kumar	
5.	Comp App (AT) (CH) (Ins) No. 100/2025 To dispense with IA No. 275/2025 For Delay in refiling IA No. 276/2025	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur Ex-RP of Yashomati Hospitals Pvt. Ltd.& 2 Ors.	MR .Shiju Abraham	
6.	Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt. Ltd. WITH	Mr.S Sathiyarayanan	
7.	Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd. WITH	Mr.S Sathiyarayanan	
8.	Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd.	Mr.S Sathiyarayanan	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (ins) No. 98/2025 (With defects)	Government. of Tamil Nadu Commercial Taxes & Registration Department. Represented by Deputy Commissioner (ST)-IV Vs S Rajendran, RP of Empee Distilleries Ltd. & Anr.	Mr. B Vijay	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 252/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
11.	IA No. 229/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt. Ltd. Vs Ridhima Estates Pvt. Ltd.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenana

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
13.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr.A Karthikeyan
14.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2

15.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors.	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee R1
16.	IA No. 1160/2024 (For Condone Delay) in Comp App (AT) (CH) No. 79/2024	Koneru Gandhi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors.	Mr. Y Suryanarayana	Mr. Rohan Aloor- R2
17.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024	Indira Devi Vs NRI Power & Infra Corporation Pvt. Ltd. & 8 Ors. WITH	Mr. Rohan Aloor	Mr.Y Suryanarayana R2
18.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr.Y Suryanarayana R1
19.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt. Ltd. & Anr.	Mr. S. Shaminath	Mr. Asad Hussain- R1
20.	IA No. 1109/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 407/2024 For Stay IA No. 1108/2024 For Exemption IA No. 1110/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd. Vs Water Resources Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
21.	IA No. 1220/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries through its Proprietor GL Halan Vs Gowthami Infratech Pvt. Ltd.	Mr. Saswat Kumar Acharya	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2
23.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2

24.	Comp App (AT) (CH) (Ins) No. 219/2024 For Stay IA No. 585/2024	State Tax Officer State Goods and Services Taxes Dept., Ernakulam Vs Dileep KP RP, Nucleus Premium Properties Pvt. Ltd. & Anr. WITH	Mr. EK Kumaresan	
25.	Comp App (AT) (CH) (Ins) No. 222/2024 For Stay IA No. 592/2024	Arjun SV, Rep by PoA holder, Anoop Jain & 4 Ors. Vs Dileep KP, Chairman of the Monitoring Committee & Anr. WITH	Ms. Lily Francis	Mr. Rohan Rajasekaran For Caveator
26.	Comp App (AT) (CH) (Ins) No. 298/2024 For Stay IA No. 788/2024	Dr. Jose Paul and Marina Jose & 11 Ors. Vs Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd. WITH	Mr. Pradeep Joy	
27.	Comp App (AT) (CH) (Ins) No. 318/2024 For Stay IA No. 845/2024	Mathew Francis & 17 Ors. Vs Dileep KP, RP, Nucleus Premium Properties Pvt. Ltd.	Mr. Pradeep Joy	
28.	TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020)	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar, PCS	Mr. Bathri Narayan
29.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallah Infra Pvt. Ltd. Vs IVRCL Limited & Anr.	Ms. AVS Laxmi	Mr. K Ravindranath
30.	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	Mr. Vijayant Paliwal	Mr. Avinash Krishnan Ravi & Mr. Jerin Asher Sojan R2-R5, R7 R8
31.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1, R2 R4 & R6
32.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt. Ltd. & 15 Ors.	Mr.S Chidambaram, PCS	Mr. S Vikas Reddy R2 Mr. Vadlamani Seshagiri- R1-R11, R14- R16
33.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India Rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1 Mr. Philip Mathew- R2
34.	Comp App (AT) (CH) (Ins) No. 61/2024 For Exemption IA No. 187/2024	Scorpius Trackers Pvt. Ltd. Vs Mytrah Energy (India) Pvt. Ltd	Ms. Priyanka Sethia M	Mr. CV Shailandhran

35.	Comp App (AT) (CH) (Ins) No. 212/2024 For Stay IA No. 574/2024	Gorrepati Venkat Rao, Suspended Board of Directors of Corporate Debtor Vs Impact Metals Ltd. Rep by its RP, Vakiti Vineeth Reddy & 2 Ors.	Mr. Avinash Krishnan Ravi	
36.	Comp App (AT) (CH) (Ins) No. 356/2024	State Bank of India & 3 Ors. Vs Aneetha Subramaniam RP, Karur KCP Packkagins Ltd & Anr.	Mr. P Elayarajkumar	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri- R2
37.	Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Rav	Mr. B Dhanaraj- R1 Ms. Prabha Prasad- R2
38.	Comp App (AT) (CH) (Ins) No. 476/2024	Shrushti Contech Pvt. Ltd. Vs VA Tech Wabag Ltd.	Mr. KK Vijay Vigneshwar	Mr. Neeraj Kumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
40.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
41.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
42.	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy WITH	Mr.T Ravichandran	Mr. M Anil Kumar
43.	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Vs Dy. CSTE/Const. & 2 Ors. WITH	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
44.	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr.T Ravichandran	Mr. Mayank Jain

45.	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr.T Ravichandran	Ms. Shipra Shukla
46.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
47.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. WITH	Mr. Vinod PV	Mr. Saurabh Nikalje
48.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr WITH	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
49.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Kakanatil Abdul Rahiman Siraj Mather WITH	Mr. VV Sivakumar	Mr. Pradeep Joy
50.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Limited Vs Rajendran P R & Anr. WITH	Mr. VV Sivakumar	Mr. Pranav Charan- R1 Mr. Avinash Krishnan Ravi- R2
51.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. Angad Varma	Mr. Pradeep Joy
52.	TA No. 126/2021 (Comp App (AT) No. 05/2021	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL Sinha	Mr. Avinash Krishnan Ravi
53.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9
54.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Hemalatha K Reddy, Proprietor of Sarath Fuels Vs KPN Travels India Ltd.	Ms. Priyadarshini Natarajan	Mr. L Narasimha Varman
55.	Comp App (AT) (CH) (Ins) No.119/2022 For Stay IA No. 284/2022	S. Kiran Vs Dynamic Engineers Ltd. & Anr.	Ms. K. Jayasudha	Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2

56.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No.1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr.Y Suryanarayana
-----	---	--	------------------------------	--------------------

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in